

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2090
ANSWERED ON:22.07.2004
NON-AVAILABILITY OF TTES IN RESERVED COACHES
Bishnoi Shri Jaswant Singh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is essential for T.T.Es. to remain present in the reserved coaches;
- (b) if so, whether the Government is aware that T.T.Es are not available in all the compartments or set up compartments for allotment of available berth to the passengers;
- (c) if so, in spite of availability of berth, the reasons for imposing fine by flying Squad on passengers on the pretext of not informing TTE; and
- (d) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b): Travelling Ticket Examiners are required to man more than one reserved coach as per laid down yardstick and have to move to other coaches for checking and other On Board duties. This may give a feeling to the passengers that Travelling Ticket Examiners are not available though they are present on trains. The manning of trains and coaches is monitored at supervisors and officers' levels.

(c) & (d): During checks by ticket checking staff, persons detected travelling without reservation in reserved coaches and without prior permission of the manning staff are dealt with as per the provisions of law. However, the tickets of persons travelling with prior permission are regularized after realizing dues.